

(30)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

C.P.198/2001  
In  
O.A. 2340/2000

Thursday, this the 31st day of May, 2001

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)  
Hon'ble Shri S.A.T. Rizvi, Member (Admn)

Shri G.P. Sewalia, IAS,  
S/O Late Sh. G.S. Sewalia,  
R/O C-II/215 Satya Marg,  
Chanakya Puri, New Delhi.

..Petitioner

(By Advocate: Shri M.K. Gupta)

Versus

1. Shri Kamal Pandey  
Secretary,  
Ministry of Home Affairs,  
North Block, New Delhi-1.
2. Shri P.S. Bhatnagar,  
Chief Secretary,  
Govt. of N.C.T. of Delhi,  
5, Sham Nath Marg,  
Delhi-54.

..Respondents

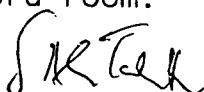
(By Advocates: Shri N.S. Mehta for Respondent 1 -  
Smt. Meera Chhibber for Respondent 2)

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, VC (J):

Shri M.K. Gupta, learned counsel for the petitioner states <sup>on his</sup> instructions from the petitioner that he is satisfied with the actions taken by the respondents, therefore, <sup>he</sup> seeks permission to withdraw CP-198/2001.

Noting the above submissions, CP-198/2001 is dismissed as withdrawn. Notices issued to the respondents are discharged. File be consigned to record room.

  
(S.A.T. RIZVI)  
MEMBER (A)

  
(MRS. LAKSHMI SWAMINATHAN)  
VICE CHAIRMAN ()

/sunny/